

the capital invested by foreign interests, as I said in my reply earlier.

Shri A. C. Guha: May I know if there has been any attempt to get that international agreement revised and, if so, with what results?

Shri Karmarkar: In fact, the concerned countries meet often and it is an agreed quantity that is fixed in the interest of the tea growing countries.

TRAINING OF DISPLACED PERSONS

*300. **Shri S. C. Samanta:** Will the Minister of Rehabilitation be pleased to state:

(a) how many displaced persons from East Bengal have been trained in vocational trades upto 31st March, 1952;

(b) how many are proposed to be trained in 1952-53 and the expenditure to be incurred for it; and

(c) how many amongst them were or will be trained in the Labour Ministry's training centres?

The Minister of Rehabilitation (Shri A. P. Jain): (a) 7,528.

(b) 13,847 displaced persons; Rs. 44 lakhs.

(c) 2,381 displaced persons have been trained and 1,677 are proposed to be trained during the current financial year.

Shri S. C. Samanta: May I know whether the Rehabilitation Ministry gives help to private factories and workshops where displaced persons are trained?

Shri A. P. Jain: We give stipends to the trainees.

Shri S. C. Samanta: May I know whether there is any arrangement for the training of displaced persons other than in the institutions maintained by the Rehabilitation Ministry and if so, where?

Shri A. P. Jain: Training is given in three types of institutions: institutions maintained by the Government of India, institutions maintained by State Governments, then the Industrial establishments and technical institutions. Training is also given in the centres run by the D.G.R.E.

Shrimati Renu Chakravartty: May I know, Sir, if there are any all-India institutes for training women destitutes?

Shri A. P. Jain: Yes.

Shrimati Renu Chakravartty: How many?

Shri A. P. Jain: Out of 4,959 displaced persons trained in vocational trades up to 31st March 1952 as many as 2,870 were women. Out of 6,137 displaced persons proposed to be trained in 1952-53 as many as 3,030 are proposed to be women.

Shrimati Renu Chakravartty: I do not think the hon. Member heard my question.

Mr. Speaker: I think her question was about special institutions for women only.

Shri A. P. Jain: Yes, there are institutions for training of women only.

Shrimati Renu Chakravartty: What is the number?

Shri A. P. Jain: There is a very large number—I cannot give the exact number.

Shrimati Renu Chakravartty: All over India.....

Mr. Speaker: Order, order.

Shri K. D. Mahaviya: Are these training centres open to non-displaced persons also?

Shri A. P. Jain: I have nothing to do with the non-displaced persons.

SCREWS

*301. **Shri A. C. Guha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the annual requirements of screws in India;

(b) how much is manufactured in India;

(c) how many factories there are in India and in what States they are located; and

(d) whether the industry is protected, and if so, the nature of protection?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) to (c). Statements are laid on the Table of the House. [See Appendix II, annexure No. 17.]

(d) Both wood screw and Machine Screw Industries enjoy a protective duty of 30 per cent. *ad valorem* on imports.

Shri A. C. Guha: May I know what is the fair selling price of indigenous products and the landed cost of foreign products?